

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6736
ANSWERED ON:08.05.2013
PURCHASE OF AIRCRAFT
Gowda Shri D.B. Chandre;Ray Shri Rudramadhab

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has denied permission to various airline companies to purchase new aircraft/limited the number of aircraft proposed to be purchased;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of applications pending with the Government as on date for issue of licenses to start airlines and the date from which these applications are pending;
- (d) the reasons for not issuing the licenses; and
- (e) the corrective steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a): No, Madam. No proposal of the scheduled airlines for import of aircraft was denied by the Ministry of Civil Aviation.

(b): Does not arise.

(c), (d) and (e): Receipt and consideration of proposal is an on going process and the application complete in all aspects as required under Civil Aviation Requirements (CAR) and Aeronautical Information Circular (AIC) is granted permission to start airline. The number and details of the application as on date awaiting approval of Ministry of Civil Aviation for issuance of initial No Objection Certificate to start scheduled air transport passenger services are

1. M/s Deccan Charters Pvt. Ltd., February, 2012. The company has been advised to submit reply on the observations of State Bank of India.

2. M/s Premier Airways Pvt. Ltd., December, 2006. The equity was below the CAR requirement. On 15th April 2013, the company has submitted their compliance of CAR provision in this regard.

3. M/s Air Asia India Pvt. Ltd., 23 April, 2013. Additional information required as per CAR and AIC has been sought from the company.

Whenever, information/data/clarification are required as per the Civil Aviation Requirements etc., the same is conveyed to the respective applicant company with a request to furnish the same.